

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3819

ANSWERED ON:18.02.2014

AGREEMENT WITH WORLD BANK

Bais Shri Ramesh;Mala Rajya Laxmi Smt. Shah;Verma Shri Sajjan Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has signed any agreement with the World Bank for assistance in relief and reconstruction work in the State of Uttarakhand;
- (b) if so, the details thereof and the item of works in which the said assistance is being utilised;
- (c) whether the Government had constituted an inter-ministerial committee to monitor the rehabilitation work in Uttarakhand;
- (d) if so, the details thereof; and
- (e) the status of relief and reconstruction work in the calamity affected Uttarakhand?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam. The Government of India has signed a loan agreement with the World Bank for International Development Association (IDA) credit of US\$ 250 million for Uttarakhand Disaster Recovery Project, to be implemented by the State Government of Uttarakhand, on January 9, 2014 at New Delhi.

The items of work in which the said assistance is being utilized are as under:

Sl No.	Components	Total (US\$M)
i	Resilient Infrastructure Reconstruction	25.00
ii	Rural Road Connectivity	155.00
iii	Technical Assistance and Capacity Building for Disaster Risk Management	38.00
iv	Financing Disaster Response Expenses	12.00
v	Project Implementation Support	20.00
	Total	250.00

(c) & (d): The Government of India has constituted a Cabinet Committee Chaired by the Hon'ble Prime Minister for providing broad guidance to reconstruction and rehabilitation efforts in Uttarakhand.

(e): The status of relief & rehabilitation work in the calamity affected in Uttarakhand is annexed.